

(14)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

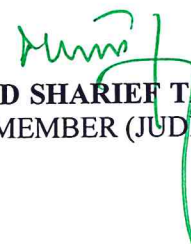
APPLICATION NUMBER :
PETITION NUMBER : TCP/145/ (IB)/2017
NAME OF THE PETITIONER(S) : V. AJAY PRAKASH
NAME OF THE RESPONDENT(S) : KK FLATS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	A Vinupradha.	Respondent	
	V. PRAKASH	Petitioner	

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner has given few documents in support of his claim and the copy of which is given to the Counsel for Respondent. Both the Counsels are directed to submit final arguments on the next date of hearing. Put up on **19.07.2017** at **10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)